

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 1
(IB)-1331(PB)/2019

IN THE MATTER OF:

Dr. Virendra Swarup Educational Foundation

....Applicant/petitioner

v.

EMAAR MGF Land Ltd.

....Respondent

Order under Section 7 of IBC.

Order delivered on 31.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant: Mr. Rishabh Gupta, Adv.

ORDER

There is a stay order passed by Hon'ble the Supreme Court on proceedings before us in respect of the Corporate Debtor.

List on 05.08.2019.

Sd/-
(M. M. KUMAR)
PRESIDENT

Sd/-
(S. K. MOHAPATRA)
MEMBER (TECHNICAL)